

का कोड आफ कंडेक्ट सोना चाहिये, अगर हम यह कहते हैं कि पत्रकारों का या न्यूज पेपर को अपने लिये खुद सी कोड आफ कंडेक्टर बनाना चाहिये, तो इसमें किसी को आपत्ति नहीं होना चाहिये।

मेरा साफ यह कहना है कि जब वह कहते हैं कि हर 'कटेगरी का कोड आफ कंडेक्ट होना चाहिये तो पत्रकारों का भी कोड आफ कंडेक्ट होना चाहिये। मैं इम्पोज करूंगा, कानून के हक में मैं नहीं हूँ, मैं फ्रीडम आफ दि पेंस के हक में हूँ, लेकिन चूँकि मेरे भाई ने सवाल उठाया है कि जिस प्रकार से चीजें रिपोर्ट की जाती है, इसलिये मैंने इस मौके पर थोड़े से दो शब्द कहना मुनासिब समझा।

यह सवाल अखबारों से ही ताल्लुक नहीं रखता है, यह देश का सवाल है मैं चाहूँगा सारे देश के लोग इस सवाल पर विचार करें कि हमारे अखबारों के लिखने के तरीके में कुछ अपना सैल्फ इम्पोजड डिसिप्लिन होना चाहिये जिससे कोई भी ऐसे ढंग से चीज न लिखी जाये जिससे हमारे देश की बेसिक चीज को नुकसान हो जाये, लोगों में भड़काव हो जाये, झगड़ा-टंटा हो जाये और उन चीजों का हमारे खिलाफ इस्तेमाल किया जाये। इस सवाल से खाली पत्रों का या अखबारों का सम्बन्ध नहीं है, सब का सम्बन्ध है, इस पर विचार होना चाहिये।

कुछ लोगों की राय इसके खिलाफ है। मैंने शुरू में कहा कि अखबारों से बाई एंड लाज मेरी सैटिस्फैक्शन है, मैं किसी के खिलाफ नहीं हूँ लेकिन हमारे कन्ट्री में सैल्फ डिसिप्लिन्ड होना चाहिये ताकि ऐसा मौका न आये जिससे हमें नुकसान हो। इसी के साथ मैं अपनी बात खत्म करता हूँ।

(Interruptions)\*\*

MR. DEPUTY-SPEAKER : The matter is not on Calling-Attention. The Minister need not reply. Do not record anything.

18.04 hrs

### MOTION RE CONTEMPT OF THE HOUSE

MR. DEPUTY SPEAKER : As the House is aware, at about 14.50 hours, a visitor calling himself Ram Sarup son of Shri Ganda Lal, shouted slogans and threw a piece of cloth containing some printed matter thereon from the Visitors' Gallery on the floor of the House. The Watch and Ward officer took him into custody immediately and interrogated him. The visitor has made a statement, but has not expressed any regret for his action.

I bring this to the notice of the House for such action as it may deem fit.

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : I beg to move :

"That this House resolves that the person calling himself Ram Sarup, son of Shri Ganda Lal, who shouted slogans at about 1450 hours to-day and threw a piece of cloth containing some printed matter thereon from the Visitors Gallery on the floor of the House, and whom the watch and Ward Officer took into custody immediately, has committed a grave offence and is guilty of the contempt of this House.

That this House further resolves that he be let off with a stern warning on the rising of the House today.

MR DEPUTY-SPEAKER : The question is :

"That this House resolves that the person calling himself Ram Sarup, son of Shri Ganda Lal, who shouted slogans at about 1450 hours today and threw a piece of cloth containing some printed matter thereon from the Visitors Gallery on the floor of the House, and whom the Watch and Ward Officer took into custody immediately, has committed a grave offence and is guilty of the contempt of this House.

That this House further resolves that he be let off with a stern warning on the rising of the House today.,,